BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

SECOND REPORT

(Presented on 21.6.1977)

The Business Advisory Committee held a sitting on Tuesday, the 21st June, 1977.

- 2. The Committee recommend the allocation of time to the following items of Government legislative and financial business as shown against each:—
 - (1) The Payment of Wages (Amendment) Bill, 1977. 1 hour (Consideration and passing)
 - (2) The Finance Bill, 1977. 15 hours (Consideration and passing)
 - (3) Discussion and voting of Demands for Graints in respect of the Ministry/Department of—

| respect of the ministry/ Department of— | |
|---|----------|
| (i) External Affairs | 4 hours |
| (ii) Steel and Mines | 5 hours |
| (iii) Commerce and Civil Supplies and Cooperation | 8 hours |
| (iv) Agriculture and Irrigation | 12 hours |
| (v) Defence | 6 hours |
| (vi) Home Affairs | 8 hours |
| (vii) Industry | 7 hours |
| (viii) Education and Social Welfare and Culture | 7 hours |
| (ix) Petroleum and Chemicals and Fertilisers | 6 hours |
| (x) Labour | 6 hours |
| (xi) Energy | 6 hours |
| (xii) Information and Broadcasting | 5 hours |
| (xiii) Shipping and Transport | 5 hours |
| (xiv) Planning | 4 hours |
| (xv) Tourism and Civil Aviation | 4 hours |

- 3. The Committee further recommend that subject to availability of time Demands for Grants in respect of the Ministry of Health and Family Welfare, Ministry of Communications, Departments of Atomic Energy, Electronics and Space etc. may also be discussed.
- 4. The Committee also recommend that Discussion and Voting on the Demands for Grants in respect of the Budget (General) for 1977-78 may conclude on Thursday, the 14th July, 1977 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 6 P.M. on Thursday, the 14th July, 1977.

NEW DELHI;

N. SANJIVA REDDY,

June 21, 1977. Jyaistha 31, 1899 (Saka). Chairman, Business Advisory Committee.

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